

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(16) C.P.-910/252(1)/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.08.2018

NAME OF THE PARTIES: Arti Leather & Accessories Pvt. Ltd.
V/s
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 (1)

ORDER

1. The Learned Representative of Petitioner is present.
2. Certain NCLT Orders in connected Companies yet to be filed by the Learned Representative.
- 3 Hence seeking adjournment. The case is adjourned to **07.09.2018**.

SD/-
M.K. SHRAWAT
Member (Judicial)

08.08.2018.
HHS